

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 128

CP No. 121/Chd/Hry/2020

IN THE MATTER OF:

Sunil Kumar Thapa

...Petitioner

Vs.

DBM Retail Pvt. Ltd.

...Respondent

Under Section: 213(b)(i), CA 2013

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 22.03.2024.

-sd-
Court Officer

February 02, 2024
SM